

which the pensions have been sanctioned and paid; and

(d) if not, the reasons therefor and the likely date by which the pension would be sanctioned and paid to the claimants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MIN-

ISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d). The State Government letter No. GAD-F/4-16/86 dated 23-6.87 has been received in the Home Ministry. By this letter State Government have not recommended the applications, but have forwarded the representations of the applications for sympathetic review. Names of these freedom fighters are as under:-

1.	Shri Jai Dam S/o Lachman Dass, Distt. Bilaspur (HP)	The sufferings of applicant is extenuated, based on verbal orders. A similar type of case is sub-judice in Himachal Pradesh High Court. This case will be decided on receipt of the judgement from Himachal Pradesh High Court.
2.	Shri Manohar Lal S/o Budhi Singh Distt. Bilaspur. (HP)	State Govt. of Himachal Pradesh have not given their specific recommendation about these cases.
3.	Shri Dev Raj Malhotra s/o Lachman Dass Distt. Bilaspur (HP)	The State Government have been requested to send their specific recommendation in these two cases.
4.	Shri Durga Singh S/o Gopal Singh Distt. Bilaspur (HP)	This case has been rejected in the absence of documentary evidence (i.e. jail certificate or C.P.C.)

Besides these cases there are seven applications forwarded by the State Government to this Ministry for sympathetic consideration.

Causes of Boeing mishaps

3400. SHRI BANWARI LAL PUROHIT:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether according to the Boeing delegation which was in the country during February, 1989, it has been described that the recent air accidents involving Boeing were due to sabotage or pilot error and not because of manufacturing defects in the aircrafts;

(b) If so, whether Government have

since ascertained the exact causes of Boeing mishaps during the past few months;

(c) if so, the details thereof; and

(d) whether any responsibility has been fixed in each case?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). Government is not aware of any such statement by Boeing delegation during its visit during February, 1989. Investigations into the three accidents to Boeing aircraft

during the past few months have been completed. The reports are under examination.

Loss of Helicopters due to accidents

3401. SHRI MOHD. AYUB KHAN (Udhampur): Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Westland Helicopters which have been destroyed due to accidents; and

(b) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) (a) and (b). Two Westland helicopters belonging to Pawan Hans Ltd. were destroyed in accidents. One of the accidents has been investigated and the report is under examination. The other accident is still being investigated by the Inspector of Accidents.

[*Translation*]

Newsitem Captioned 'Planners not serious on job Directives'

3402. SHRI BALWANT SINGH RAMOOWALIA:
SHRI DINESH GOSWAMI:

Will the Minister of PLANNING be pleased to state:

(a) whether the attention of Government has been drawn towards a news item published in the Times of India dated 16 December, 1988 under the caption "Planners not serious on job directives";

(b) whether there is a decline on job opportunities in various sectors during the last three years, if so, the details thereof;

(c) whether Government have decided to formulate and implement a special plan keeping the gravity of the situation in view;

(d) if so, the details in this regard; and

(e) the steps taken during the past three years in this direction and the outcome thereof?

The Minister of Planning and Minister of Programme Implementation (SHRI MADHAVSINH SOLANKI): (a) Government are aware of the news item referred to.

(b) Statement showing sector-wise employment in the organised sector of the economy as on March, 1986, March, 1987 and March, 1988 is given below. Which shows generally, some increase in successive years.

(c) to (e). Generation of productive employment is the Central element in the development strategy of the Seventh Plan.

Besides sectoral investments, which generate employment, the implementation of the Integrated Rural Development Programme (IRDP), the National Rural Employment Programme (NREP), the Rural Landless Employment Guarantee Programme (RLEGP) and the Scheme to provide Self-employment for Educated Unemployed Youth (SEEUY) was continued during the last three years. The Self-Employment Programme for Urban Poor (SEPUP) was launched in September 1986. The progress made in these programme is indicated in the statement II below.

Government have also announced in the 1989-90 Budget a new intensive rural employment programme, which will allow fuller employment opportunities to atleast one member of each family living below the poverty line, to be launched in 120 backward districts suffering from acute unemployment.